

1	2	3	4	5
28. Dadra & Nagar Haveli	-	-	-	-
29. Daman & Diu	-	-	-	5
30. Delhi	152	96	137	
31. Lakshadweep	-	-	-	-
32. Pondicherry	299	164	75	
Total (UTs)	451	268	217	
Total (All India)	11032	13514	10981	

[English]

Insurgency in N.E.R.

2553. SHRI G. VENKAT SWAMY :
SHRI UTTAM SINGH PAWAR :

Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether insurgent groups of North Eastern Region have been using Thailand for the procurement of arms through Bangladesh and Myanmar;

(b) whether the matter was taken up with the National Security Council of Thailand to prevent the insurgent groups from bringing the arms;

(c) if so, the details thereof; and

(d) the reaction of the Thailand Government thereto?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MOHD. MAQBOOL DAR) : (a) to (d). The Government is aware of the misdeed of the territory of Thailand by some insurgent groups operating in the North East. The Government of Thailand has been sensitised about our concerns and they have been requested to restrain the various insurgent groups from procuring weapons from Thailand. The Government of Thailand have fully shared our security concerns and they have assured to cooperate in every possible manner to assist in curbing/containing the activities of undesirable elements from their territory.

Pollution by Generators

2554. SHRI PRADIP BHATTACHARYA : Will the Minister of ENVIRONMENT AND FORESTS be pleased to state :

(a) whether the Government are aware that the generators used in case of non-availability of power in the Capital are creating pollution;

(b) if so, whether the Government propose to check the emission level of generators' air and noise generated by them; and

(c) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT AND FORESTS (CAPT. JAI NARAYAN PRASAD NISHAD) : (a) No specific study has been done regarding pollution generated from generators used in case of non-availability of power in the Capital. However, generators cause air pollution due to gaseous emissions and noise.

(b) and (c). Steps taken to control air and noise pollution caused by generators include :

- (i) General emission standards have been notified for diesel generator sets with respect to particulate matter.
- (ii) Noise standards for the generators have been notified at the manufacturing stage.
- (iii) Ambient air quality standards have been notified in respect of noise for various category of areas.
- (iv) The Government of National Capital Territory of Delhi is implementing the recommendations of the Rajamani Committee regarding control of air and noise pollution.

[Translation]

Death due to Poisonous Rain

2555. SHRI JAGAT VIR SINGH DRONA : Will the Minister of AGRICULTURE be pleased to state :

(a) whether the Government are aware that some persons have died due to the poisonous rain in Maharashtra;

(b) if so, whether the Government have conducted any enquiry in the matter;

(c) if so, the findings of the enquiry and action taken thereon;

(d) if not, the reasons therefor; and

(e) the action proposed to be taken by the Government to avoid such calamities in future?

THE MINISTER OF AGRICULTURE (EXCLUDING THE DEPARTMENT OF ANIMAL HUSBANDRY AND DAIRYING) (SHRI CHATURANAN MISHRA) : (a) No such instances have been reported by the State Government.

(b) to (e). Do not arise.

[English]

Food Security Summit

2556. SHRI V.M. SUDHEERAN : Will the Minister of FOOD be pleased to state :

(a) whether the Government are aware of the suggestions and recommendations made by the eminent participants at the 'Food Security Summit' and 'Expo 96' held recently at Chennai;